

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-282/ND/2017

In the matter of

Mr. Yogesh Gupta & Ors.

.. PETITIONER

Vs.

Brij Bhushan Gupta & Ors.

.. RESPONDENT

SECTION :

Under Section 241 (1)

Order delivered on 21.12.2017

Coram :


R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Rakesh Kumar, Advocate

For the Respondent/Corporate Debtor : Dr. MK Pandey, Advocate

ORDER

As in C.P. 398/ND/2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
21.12.2017